

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00388/2019

DATED THIS THE 31<sup>ST</sup> DAY OF JULY, 2019

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI C.V. SANKAR, MEMBER (A)**

Dr. Aparna S.H.,  
W/o Dr. M. Vijayakumar Heggeri  
Aged about 43 years,  
IMO Grade-II, ESIC Hospital  
Rajajinagar, Bangalore  
(Now sought to withdraw her resignation)  
Residing at:  
No. 455, M.P.M. Layout  
Mallathahalli, Nagarabhavi,  
Bangalore 560 056 ..... Applicant  
(By Advocate Shri Raghavendra G. Gayatri)

Vs.

1. Employees State Insurance Corporation,  
Represented by its Director General,  
Panchadeep Bhavan, CIG Marg,  
New Delhi 110 002

2. Medical Commissioner,  
Employees' State Insurance Corporation,  
Panchadeep Bhavan, CIG Marg,  
New Delhi 110 002

3. The Medical Superintendent,  
Employees' State Insurance Corporation,  
Model Hospital, Rajajinagar 2<sup>nd</sup> Block,  
Bangalore 560 010

4. The Deputy Director  
(Treatment Administrative)  
Panchadeep Bhavan,  
CIG Road, New Delhi 110 002

....Respondents

(By Shri N. Amaresh, Counsel for Respondent No. 1 to 3)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Apparently the learned counsel for the applicant submits that the applicant had secured another position in another institute and therefore does not want to pursue this matter. He files a memo for withdrawal. Allowed.

2. The OA is dismissed as withdrawn. No order as to costs.

(C.V. SANKAR)

(DR.K.B.SURESH)

MEMBER (A)

MEMBER (J)

/ksk/

**Annexures referred to by the applicant in OA No. 170/00388/2019**

Annexure A1	Copy of the degree certificate for completion of MBBS
Annexure A2	Copy of the certificate regarding completion of Diploma
Annexure A3	Copy of the memorandum dated 31.10.2012
Annexure A4	Copy of the office order dated 19.09.2013
Annexure A5	Copy of the order dated 29.01.2016
Annexure A6	Copy of the letter dated 08.11.2017
Annexure A7	Copy of the application for the post of Senior Medical Officer submitted by the applicant
Annexure A8	Copy of the notification dated 17.09.2018
Annexure A9	Copy of the representation dated 28.09.2018
Annexure A10	Copy of the representation dated 28.09.2018
Annexure A11	Copy of the representation dated 17.09.2018
Annexure A12	Copy of the order dated 27.10.2018
Annexure A13	Copy of the representation dated 24.09.2018
Annexure A14	Copy of the order dated 26.10.2018
Annexure A15	Copy of the relieving order dated 30.10.2018
Annexure A16	Copy of the representation dated 03.11.2018
Annexure A17	Copy of the representation dated 16.11.2018
Annexure A18	Copy of the letter dated 11.01.2019

Annexure A19	Copy of the letter dated 14.01.2019
Annexure A20	Copy of the letter dated 23.01.2019
Annexure A21	Copy of the letter dated 25.01.2019
Annexure A22	Copy of the impugned order dated 08.02.2018
Annexure A23	Copy of the impugned communication dated 20.02.2019

**Annexures referred to in the reply statement**

Annexure R1	Copy of the memorandum dated 12.04.1988
Annexure R2	Copy of the letter dated 04.10.2004

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